

INTERLOCUTORY APPLICATION NO. 2

(Application for Stay)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 20985 OF 2014

WITH PRAYER FOR INTERIM RELIEF

STATE OF U.P. & ORS.

...PETITIONER

VERSUS

Z. U. ANSARI

...RESPONDENT

OFFICE REPORT

The matter above mentioned was listed before Hon'ble Court on 01.08.2014, when the Court was pleased to pass the following order:

“Heard.
Delay Condoned.
Issue notice.”

Accordingly, show cause notice was issued to the sole respondent on 19.08.2014 through registered A.D. Post. Mr. Subramonium Prasad, Advocate has put in appearance on behalf of sole respondent and has also filed counter affidavit and the same is being circulated before the Hon'ble Court.

Service of show cause notice is complete.

It is submitted that Mr. Abhishek Chaudhary, Counsel for the Petitioner has on 12.03.2015 filed application for stay and the same has been registered as I.A. No. 2.

The application for stay above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 27th day of March, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Abhishek Chaudhary, Advocate

Mr. Subramonium Prasad, Advocate

ASSISTANT REGISTRAR